

Unauthorised storing of pre-Auction Teas

1730. SHRI HANNAN MOLLAH : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received any complaint of unauthorised storing of pre-auction teas and violation of the condition of licences of other warehouses by a registered warehouses;

(b) if so, nature of the complaints;

(c) whether Government have enquired into the complaints;

(d) if so, the action taken in this regard ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) to (d). A complaint was received in June, 1985, against a registered warehouse in Calcutta in regard to violation of auction rules regarding unauthorised storing of pre-auction teas and violation of conditions of licences issued under Tea Warehouse (Licencing) Order 1980. The complaint was referred by the Tea Board to the Calcutta Tea Traders' Association who are organisers of public tea auctions in Calcutta and also the authority to register pre-auction warehouse. The Association made an enquiry into the matter and took suitable action to rectify the situation.

Youth Parliaments in Schools in Madras

1731. SHRI N. DENNIS : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether his Ministry has collaborated with the Directorate of Education (Schools), Madras for conducting Youth Parliaments in Schools; and

(b) if so, whether this is conducted regularly ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) Yes, Sir. On three different occasions, the Officers of

the Central Department of Parliamentary Affairs imparted Youth Parliament training to the teachers and Principals of the Schools who were to take part in the Youth Parliament Competitions in Madras City. Two Officers of the Tamil Nadu Government also obtained training in this Department.

(b) The State Governments, except when they seek financial assistance, are not required to send any report to this Department regarding the conduct of Youth Parliament Competitions in their Schools.

However, the State Government of Tamil Nadu claimed financial assistance for two years i.e. 1980-81 and 1982-83 for holding Youth Parliament Competitions in their Schools.

Opening of a Branch of Himachal Gramin Bank at village Pir Saluhi District (Kangra)

1732. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether a branch of the Himachal Gramin Bank has been sanctioned for opening at village Pir Saluhi in district Kangra; and

(b) if so, the likely date by which it would be opened and the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Information is being collected from the Reserve Bank of India and would be laid on the Table of the House.

Purchase of Cotton lying with Cotton Growers of Guntur and Prakasam District by Cotton Corporation of India

1733. SHRI C. SAMBU : Will the Minister of TEXTILES be pleased to state :

(a) whether Government are aware that more than one lakh bales of cotton are lying with the cotton growing farmers of Guntur and Prakasam districts of Andhra Pradesh;